

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 145 of 2011
and IA-229 of 2011

Dated : 3rd April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Chairman, TNEB & Ors. ... Appellant(s)

Versus

Ind. Barth Thermal Power Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

Counsel for the Respondent(s): Mr. T. Srinivasa Murthy
Mr. Rahul Balaji

ORDER

Both the learned counsel have finished arguments. They are directed to file written submissions. Both the learned counsel are directed to file their written submissions on or before 20.4.2012 after serving copy on the other side.

Post the matter on **24.4.2012** for Reporting Compliance.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/sm